

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 889**

ANSWERED ON 11.12.2023

**WAPCOS LIMITED'S IPO**

889. DR. M. THAMBIDURAI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government public sector company, WAPCOS Limited, planned to offer (IPO);
- (b) whether Government planned to sell some stake in the company through IPO; and
- (c) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI BISHWESWAR TUDU)

- (a) Yes, Sir.
- (b) Yes, Sir.
- (c) The process for listing the shares of WAPCOS on the stock market through Initial Public Offer (IPO) was initiated by the government as per the decision of the Cabinet Committee on Economic Affairs (CCEA) and pursuant to the decision of the CCEA, Draft Red Herring Prospectus (DRHP) was filed with Security and Exchange Board of India (SEBI) on 24th September, 2022. However, subsequently the company turned ineligible for the public offer under clause 6(1) of SEBI (Issue of Capital and Disclosure Requirements) Regulations and therefore the DRHP of the company was withdrawn from SEBI on the basis of a decision taken by the High Level Committee (HLC) under the chairmanship of Secretary (DIPAM) and Secretary (WR, RD & GR) in this regard.

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